

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 257 of 2013

Dated : 16th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Mr. Ramalingam undertakes to file Vakalatnama on behalf of Respondent No.1. The other Respondents have not entered appearance.

Post the matter for hearing on **18.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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